

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT-III

12. C.P.(IB)-3671(MB)/2019

CORAM :SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **04.03.2020**

NAME OF THE PARTIES: Rajkamal Ram Mohan Maroo (HUF)
v/s.

Immense Packaging Pvt Ltd

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

Counsel for both the side present. At request of both sides, list this
matter on 09.04.2020.

SD/-

SHYAM BABU GAUTAM
Member (Technical)

SD/-

BHASKARA PANTULA MOHAN
Member (Judicial)